

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Item No.2
CA(CAA) No.10/Chd/Hry/2023
1st Motion
Under Section 230-232, CA 2013**

In the matter of:-

Suchalis Confectionery Pvt.Ltd.	...Transferor Company
And	
Muhavara Enterprises Pvt.Ltd.	...Transferee Company

Present:

Mr. Shail Sharma, Advocate for the applicant companies.

Heard the learned counsel for the applicant companies. Order Reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 07, 2023
DS